CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No.970/MP/2025

Subject : Petition under Section 79 of the Electricity Act, 2003 seeking compensation in the form of Supplementary Tariff on account of installation of the emission control system in the Petitioner's coal-based Thermal Power Plant in terms of the orders dated 13.8.2021 and 29.11.2024 passed in Petition No. 6/SM/2021 and Petition No. 4/SM/2024, respectively.

Petitioner : DB Power Limited (DBPL)

Respondents : PTC India Limited (PTCIL) and Ors.

Petition No.788/MP/2025 along with IA No.127/2025

Subject : Petition under Section 79 of the Electricity Act, 2003 seeking compensation in the form of Supplementary Tariff on account of installation of the emission control system in the Petitioner's coal-based Thermal Power Plant in terms of the orders dated 13.8.2021 and 29.11.2024 passed in Petition No.6/SM/2021 (suo-moto) and Petition No. 4/SM/2024 (suo-moto) respectively.

Petitioner : DB Power Limited (DBPL)

Respondent : Tamil Nadu Power Distribution Corporation Limited (TNPDCL)

Date of Hearing : **6.11.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Deepak Khurana, Advocate, DBPL
Shri Ravi Kishore, Advocate, PTCIL
Ms. Deepti Dash, Advocate, PTCIL
Ms. Anushree Bardhan, Advocate, RUVITL
Ms. Ritika Singh, Advocate, RUVITL
Shri Ayush Sharma, Advocate, RUVITL
Ms. Anusha Nagarajan, Advocate, TNPDCL
Ms. Aakanksha Bhola, Advocate, TNPDCL

Record of Proceedings

At the outset, learned counsel for the Petitioner sought a two-week extension to file the additional information sought vide the Record of Proceedings dated 16.06.2026, and to file a rejoinder to the reply filed by the Respondent, TNPDCL, in

Petition No. 788/MP/2025. The Commission, acceding to the request, permitted the Petitioner to file its rejoinder and the additional information within two weeks.

2. The Petitions will be listed for hearing on **7.1.2027**

By order of the Commission
Sd/
(Vipan Sharma)
Deputy Chief (Law)